Statement

\$1.N. State/, rea where refugees from former East Pakistan have been resettled

- West Bengal
- Assam 2
- 3 Tripura
- Bihar
- Uttar Pradesh 5
- Madh a Pradesh
- Orissa 7
- S Andhra Pradesh
- Arunachal Pradesh
- Karnataka īΩ
- Maharashtra T T
- Manipur 12
- 13 Meghalaya
- 14 Punjab
- Rajasthan 15
- 16 Andaman & Nicobar Islands
- 17 Dandakaranya Project

12.00 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE INDIAN MILITARY ACADEMY AUDITORIUM, DEHRA DUN INQUIRY COMMISSION, ETC.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table:—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952:--
 - (i) Report of the Indian Military Academy Auditorium, Dehra Dun Inquiry Commission.

- (ii) Memorandum of Action taken by the Government on the above Report of the Inquiry Commission.
- (2) A statement (Hindi and English version) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-807/ 77].

REVIEWS AND ANNUAL REPORTS OF STATE AGRO INDUSTRIES CORPORATIONS LTD. OF ANDHRA PRADESH, KERALA, MADHYA PRADESH, RAJASTHAN, MAHARASHTRA, ETC. ETC.

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table:--

(1) A copy each of the following papers under sub-section (1) of sec-